

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1339**

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

BORDER DISPUTE BETWEEN ASSAM AND NAGALAND

1339. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the border dispute between Assam and Nagaland;**
- (b) whether the Government is aware of the encroachments in Assam;**
- (c) if so, whether the Government has received information from the State Government of Assam for assisting in remedying the situation;**
- (d) whether the Government is planning to act on such information;**
- (e) if so, the details thereof; and**
- (f) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) Yes Sir.

(b) to (f) Some allegations and counter allegations of encroachments along the boundary between Assam and Nagaland from both sides have been reported. Government of Assam had filed an Original Civil Suit No. 2/1988 in the Hon'ble Supreme Court on the boundary issue with Nagaland. The matter is sub-judice.
